

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

C.A.(CAA)232-233(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE PARTIES: CA 232 - Vin Anand Ecommerce India Pvt. Ltd.  
CA 233 - Shaan Infraprojects Pvt. Ltd.

SECTION : 230-232 of the Companies Act, 2013.

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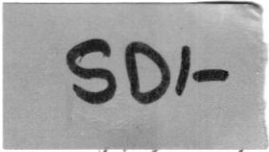
ORDER

The Company Applications are allowed, vide separate order.



SDI-

RAVIKUMAR DURAISAMY  
Member (Technical)



SDI-

B.S.V. PRAKASH KUMAR  
Member (Judicial)